

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 313/Confdl./2013
II-2-1/2013

Bilaspur, dated the 13/05/2013

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are posted in the Fast Track Courts of Additional District Judges established by the State Government vide Notification No. 3526/21-B/13 dated 30-04-2013 in the capacity as mentioned in Column No. (4) from the date they assume charge of their office and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (3) from the date they assume charge of their office: -

TABLE

S. No.	Name & presently posted as	Sessions Division	Posted as
(1)	(2)	(3)	(4)
1.	Shri Anestus Toppo, II Additional District & Sessions Judge, Jagdalpur	Bastar (Jagdalpur)	Fast Track Court of Additional District & Sessions Judge, Jagdalpur.
2.	Smt. Girija Devi Meravi, IV Additional District & Sessions Judge, Bilaspur	Bilaspur	Fast Track Court of Additional District & Sessions Judge, Bilaspur.
3.	Smt. Anita Dahariya, Additional District & Sessions Judge, Dantewara	Dakshin Bastar (Dantewara)	Fast Track Court of Additional District & Sessions Judge, Dantewara.
4.	Shri Sypriel Xess, Additional District & Sessions Judge, Dhamtari	Dhamtari	Fast Track Court of Additional District & Sessions Judge, Dhamtari.
5.	Shri Hemant Kumar Agrawal, II Additional District & Sessions Judge, Durg	Durg	Fast Track Court of Additional District & Sessions Judge, Durg.
6.	Shri Jaideep Vijay Nimonkar, Additional District & Sessions Judge, Janjgir-Champa	Janjgir-Champa	Fast Track Court of Additional District & Sessions Judge, Janjgir-Champa.
7.	Shri Sudhir Kumar, Additional District & Sessions Judge, Jashpur	Jashpur	Fast Track Court of Additional District & Sessions Judge, Jashpur.
8.	Smt. Kiran Chaturvedi, Additional District & Sessions Judge, Kawardha	Kawardha	Fast Track Court of Additional District & Sessions Judge, Kawardha.
9.	Shri Chandra Kumar Ajgalley, Additional District & Sessions Judge, Korba	Korba	Fast Track Court of Additional District & Sessions Judge, Korba.
10.	Shri Deepak Kumar Tiwari, I Additional District & Sessions Judge, Manendragarh at Baikunthpur	Koriya (Baikunthpur)	Fast Track Court of Additional District & Sessions Judge, Baikunthpur.

Contd..2/-

(2)

11.	Smt. Vinita Warner, II Additional District & Sessions Judge, Mahasamund	Mahasamund	Fast Track Court of Additional District & Sessions Judge, Mahasamund.
12.	Shri Ashok Kumar Sahu, II Additional District & Sessions Judge, Raigarh	Raigarh	Fast Track Court of Additional District & Sessions Judge, Raigarh.
13.	Smt. Pragya Pachouri, VI Additional District & Sessions Judge, Raipur	Raipur	Fast Track Court of Additional District & Sessions Judge, Raipur.
14.	Smt. Dhaneshwari Sidar, I Additional District & Sessions Judge, Rajnandgaon	Rajnandgaon	Fast Track Court of Additional District & Sessions Judge, Rajnandgaon.
15.	Smt. Suman Ekka, II Additional District & Sessions Judge, Ambikapur	Surguja (Ambikapur)	Fast Track Court of Additional District & Sessions Judge, Ambikapur.
16.	Shri Hemant Saraf, Additional District & Sessions Judge, Kanker	Uttar Bastar (Kanker)	Fast Track Court of Additional District & Sessions Judge, Kanker.

BY ORDER OF THE HIGH COURT

Sd/-

(R.C.S.SAMANT)
I/C REGISTRAR GENERAL

Endt. 314/Confdl. /2013
II-2-1/2013

Bilaspur, dated the 13/05/2013

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice G. Minhajuddin, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice R.S. Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

Contd..3/-

- (13) Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director/Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information and necessary action.
- (16)
- i) Shri Anestus Toppo, II Additional District & Sessions Judge, Jagdalpur,
 - ii) Smt. Girija Devi Meravi, IV Additional District & Sessions Judge, Bilaspur,
 - iii) Smt. Anita Dahariya, Additional District & Sessions Judge, Dantewara,
 - iv) Shri Sypriel Xess, Additional District & Sessions Judge, Dhamtari,
 - v) Shri Hemant Kumar Agrawal, II Additional District & Sessions Judge, Durg,
 - vi) Shri Jaideep Vijay Nimonkar, Additional District & Sessions Judge, Janjgr-Champa,
 - vii) Shri Sudhir Kumar, Additional District & Sessions Judge, Jashpur,
 - viii) Smt. Kiran Chaturvedi, Additional District & Sessions Judge, Kawardha,
 - ix) Shri Chandra Kumar Ajgalley, Additional District & Sessions Judge, Korba,
 - x) Shri Deepak Kumar Tiwari, I Additional District & Sessions Judge, Manendragarh at Baikunthpur,
 - xi) Smt. Vinita Warner, II Additional District & Sessions Judge, Mahasamund,
 - xii) Shri Ashok Kumar Sahu, II Additional District & Sessions Judge, Raigarh,
 - xiii) Smt. Pragya Pachouri, VI Additional District & Sessions Judge, Raipur,
 - xiv) Smt. Dhaneshwari Sidar, I Additional District & Sessions Judge, Rajnandgaon,
 - xv) Smt. Suman Ekka, II Additional District & Sessions Judge, Ambikapur,
 - xvi) Shri Hemant Saraf, Additional District & Sessions Judge, Kanker,
- for information and compliance. They are directed to take over charge in the Fast Track Courts on the notified date i.e. 17-06-2013 in the forenoon positively. They are also requested to send their charge reports to this Registry through the concerned District & Sessions Judge.
- (17) District & Sessions Judge, Bilaspur/Bastar (Jagdalpur)/ Mahasamund/ Raigarh/ Korba/ Raipur/ Kabirdham (Kawardha)/ Rajnandgaon/ Durg/ Dhamtari/ Uttar Bastar (Kanker)/ Dakshin Bastar (Dantewara)/ Janjgir-Champa/ Surguja (Ambikapur)/ Koriya (Baikunthpur)/ Jashpur for information.
- (18) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhis Sangh for information.
- (19) Additional Registrar (Judicial/ Administration/ D.E. & E./M), High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Civil, Criminal, Writ & Copying / Central Filing, S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.

(4)

- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sd/-

(R.C.S.SAMANT)

I/C REGISTRAR GENERAL